

*[English]***Market Bonds**

1149. SHRI ASHOK NAMDEORAO MOHOL:
SHRI SADASHIVRAO DADIBA MANDLIK:

Will the PRIME MINISTER be pleased to state :

(a) whether several plans of Maharashtra Government have suffered a setback for want of Centre's consent for floating of tax free and market bonds to raise funds to meet the Annual Plan expenditure;

(b) if so, the details thereof and the reasons for not according the consent by the Central Government so far; and

(c) the present status of these plans and the time by which consent is likely to be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) and (c) Do not arise.

*[Translation]***Agreement between India and Nepal**

1150. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state:

(a) whether any agreement has been signed between India and Nepal regarding river valley projects;

(b) if so, the details thereof;

(c) whether the proposed Karnali Jalkundi and Pancheshwar projects in Uttar Pradesh are pending with the Government for clearance;

(d) if so, the reasons for not taking any decision on these projects ; and

(e) the measures being taken by the Government to clear these projects expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) India and Nepal entered into an agreement in April, 1954 (revised in December, 1966) for construction of a barrage on Kosi river. Another agreement in December, 1959 (revised in April, 1964) was entered into for construction of

a barrage on Gandak river. Both the barrages lie in the territory of Nepal near the Indo-Nepal border and had been in operation for the last three decades. These barrages serve the purpose of irrigation and hydropower generation benefitting both the countries. During February, 1966, India and Nepal signed a Treaty on Integrated Development of Mahakali River for which the centrepiece is the Pancheshwar Multipurpose Project proposed to be located on Mahakali river at a stretch which forms the boundary between the two countries. Irrigation and hydropower benefits are envisaged from this project for both the countries and for which a detailed project report is under preparation jointly by India and Nepal.

(c) No, Sir.

(d) and (e) Do not arise.

*[English]***Command Area Development Programme**

1151. SHRIMATI KAMAL RANI : Will the PRIME MINISTER be pleased to state :

(a) the funds released by the Union Government to the State Government of Uttar Pradesh for the development of Command Area in the State under the Centrally Sponsored Command Area Development Programme during each of the last three years; and

(b) the details of the target fixed and the achievements made in this regard during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Funds released by the Union Government to the State Government of Uttar Pradesh for the development of Command Areas in the State under the Centrally Sponsored Command Area Development Programme during each of the last three years i.e. 1995-96 to 1997-98 are as follows:

(Rs. in lakh)	
Year	Amount
1995-96	2204.128
1996-97	2022.600
1997-98	3057.828
Total	7284.556

(b) The details as given by the State Government of Uttar Pradesh, the targets fixed and the achievements made in this regard during the period 1995-96 to 1997-98 are given in the Statement enclosed.